

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2301
ANSWERED ON:24.07.2014
BBMB
Choudhary Col. (Retd) Sona Ram

Will the Minister of POWER be pleased to state:

- (a) the details of the decisions taken in the meeting of Bhakra Beas Management Board (BBMB) held on 26 July, 1986 at New Delhi;
- (b) the names of whole time Members nominated by the Government, Secretaries and Special Secretaries posted/appointed to BBMB including the period for which they remained posted along with the State they belonged;
- (c) whether Rajasthan though being main partner has not been given the due representation and the BBMB Secretariat is presently represented only by the officers belonging to `Successor States of united Punjab` as described in the Punjab Re-Organization Act, 1966;
- (d) if so, the details thereof and the reasons therefor; and
- (e) whether there is any proposal to appoint Secretary of the Board from Rajasthan and if so, the details thereof and the timeframe for the same and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

- (a) : Yes, Madam. The matter regarding rationalization of appointments to the Board i.e. Member (Power) and Member (Irrigation) and to the Board Secretariat i.e. Secretary and Addl. Secretary (now designated as Special Secretary) was discussed in 122nd meeting of Board held on 26.7.1986 but no consensus was arrived at.
- (b) : As per Section 79 (2) of the Punjab Re-organization Act, 1966, two Whole time Members are appointed by Central Government in Bhakra Beas Management Board (BBMB). By convention, these Members are appointed from Punjab and Haryana. The details of appointment of Member (Power) and Member (Irrigation) since 1986 is at Annex-I & II respectively. The details of appointment of Secretary and Special Secretary since 1986 is at Annex – III & IV respectively.
- (c) & (d) : As per the Punjab Re-organization Act, 1966, the successor States of United Punjab are Punjab, Haryana and Himachal Pradesh only. However, the BBMB Secretariat comprises of officers drawn from partner States of BBMB that is, Punjab, Haryana, Himachal Pradesh and Rajasthan.
- (e) : The appointment to the post of Secretary is an administrative decision to be effected by the BBMB/Chairman, BBMB as per Rule 9 of BBMB Rule, 1974. Government of Rajasthan has been raising a demand for appointment of Secretary of BBMB from Rajasthan. At present, there is no such proposal to appoint Secretary of BBMB from Rajasthan as the post of Secretary is not vacant.